

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/1082/2020**

This the 06th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Farooq Ali

.....Applicant

(Advocate:- Mr. R.K.S Thakur)

**Versus**

1. U.T of Jammu & Kashmir & Ors

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

This T.A. (TA No. 61/1082/2020) is referable to SWP No. 94/2019 and pertains to Rehbar-E-Khel (ReK). The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Arun*